

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5069
ANSWERED ON:05.09.2011
BOND SYSTEM IN HOSPITALS
Mani Shri Jose K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Bond system in private hospitals is legal;
- (b) if so, the details thereof alongwith the complaints received in this regard;
- (c) whether the Government has taken any action against those hospitals with-holding the certificates of those nurses who are not desirous to work in such hospitals; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (d): The private hospitals fall under the purview of State sphere. Information is being collected from the respective State Governments/UT Administrations and will be laid on the Table of the House.